

- (b) Review by Government on the working of the above Project.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2779/17/20]

Report and Accounts (2018-19) of NHAI, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, General (Retd.) V.K. Singh, I lay on the Table: —

- (1) A copy each (in English and Hindi) of the following papers, under Section 24 of the National Highways Authority of India Act, 1988:—
 - (a) Annual Report and Accounts of the National Highways Authority of India (NHAI), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 2761/17/20]

Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Danve Raosaheb Dadarao, I lay on the Table: —

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-
 - (1) S.O. No. 1087(E), dated the 13th March, 2020, publishing the Essential Commodities Order, 2020.
 - (2) S.O. No. 1169(E), dated the 19th March, 2020, publishing the ingredients and prices of the ingredients as raw materials of Essential Commodities Order, 2020.